

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:57
ANSWERED ON:21.07.2003
FDI IN AIR SERVICE
V. VETRISELVAN

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Civil Aviation Policy allows FDI upto 40% in domestic air transport service;
- (b) if so, whether the Government propose to raise the limit of FDI;
- (c) if so, the details thereof and the reasons therefor; and
- (d) by when the changes are likely to be made in Civil Aviation Policy to raise FDI limit?

Answer

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

(a):- Yes, Sir.

(b),(c) & (d) :- The Steering Committee on FDI which was constituted by the Planning Commission, has inter-alia recommended enhancement of FDI limit in domestic airlines sector from 40% to 49%. Government is yet to take a final decision in this regard.